

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

TUESDAY, THE 05TH DAY OF MAY 2020 / 15TH VAISAKHA, 1942

BA TMP.NO.210 OF 2020

Crime No:65/2020 of Vazhikadavu Police Station, Malappuram district

Petitioner/1st Accused:

Jaleel, aged 42 years, s/o Mohammed
Manhakandan veedu, Pallippadi
Palemadu-Po, Edakkara amsom
Nilambur taluk Malappuram district

By ADV.SRI.P. VENUGOPAL,

Respondents/State & Complainant:

1 State of Kerala, represented by
Public Prosecutor, High Court of
Kerala, Ernakulam PIN: 682 031

2 Station House Officer
Vazhikadavu Police Station, Vazhikadavu
Malappuram District. PIN:679 333

BY P.P.SRI.AJITH MURALI & SANTHOSH PETER(SR)

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON
05.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.TMP No.210 of 2020

Dated this the 5th day of May, 2020

O R D E R

The counsel for the petitioner submitted that this court granted bail to the petitioner and this bail application is a duplication. Therefore, this bail application is closed.

P.V.KUNHIKRISHNAN,

JUDGE

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